

Central Water and Power Commission as an adviser to both the Governments ?

SHRI GULZARI LAL NANDA : At his advice a technical committee was appointed of representatives of the two Governments and one representative of the Central Water and Power Commission to CWINC, as it was then.

SHRI V. S. SAR WATE : Is it a fact further that the States Ministry has recommended this project for inclusion in the Five Year Plan ?

SHRI GULZARI LAL NANDA: It is not only that the States Ministry has recommended it, but the recent Project Report has stated that this project is technically sound and also financially so, and it is being considered as a good project for inclusion.

SHRI T. D. PUSTAKE : How long will it take for the Government to come to a decision ?

SHRI GULZARI LAL NANDA : It has yet to pass through the Planning Commission.

SHRI V.S.SARWATE : Is the Commission aware that the northern part of Madhya Bharat is infested with dacoits, and that work on the project would give them sufficient work and restore peaceful conditions in that part ?

SHRI GULZARI LAL NANDA: Apart from this consideration, it has been otherwise also found to be useful.

हरदुआ गंज कुटीर उद्योग

श्री एन० एस० चौहान : क्या वाणिज्य तथा उद्योग मंत्री यह बतलाने की कृपा करेंगे :

(१) अलीगढ़ जिले की हरदुआ गंज शूह उद्योगशाला के इस्टैबलिशमेंट पर क्या मासिक व्यय हो रहा है ?

(२) उसमें कितने विद्यार्थी शिक्षा पा रहे हैं ?

(३) स्थापित होने के समय से अब तक इस पर क्या खर्च हुआ और कुल कितने विद्यार्थियों ने शिक्षा पाई ?

HARDUA GANJ COTTAGE INDUSTRIES 99. SHRI N. S. CHAUHAN : Will the Minister for COMMERCE AND INDUSTRY be pleased to state :

(a) the monthly expenditure incurred on the establishment of the Hardua Ganj Cottage Industries Institution in Aligarh District ;

(b) the number of students receiving training there ; and

(c) the total expenditure incurred on, and the total number of students who received training at the Institution since its establishment ?]

THE MINISTER FOR COMMERCE AND INDUSTRY (SHRI T. T. KRISHNAMACHARI) :

(a) About Rs. 3,000.

(b) Nil.

(c) Rs. 3,41,222 including Rs. 1,64,500 for renovation of buildings. No student has so far been admitted for training.

श्री एन० एस० चौहान : इस पर ३ हजार रुपया माहवारी खर्च हो रहा है और लाखों रुपया खर्च हो चुका है और एक भी विद्यार्थी इसमें शिक्षा नहीं ले रहा है। इस बड़बन्तजामी का क्या कारण है ? क्या सरकार इस बड़बन्तजामी का कारण बतलायेगी और उसको दूर करने की कोशिश करेगी ?

[SHRI N. S. CHAUHAN : Rupees three thousand are being spent on it monthly and lakhs of rupees have already been spent, and not a single student has been receiving training there. What is the reason for this mismanagement ? Will the Government state the reason for this mismanagement and try to remove it ?]

SHRI T. T. KRISHNAMACHARI : No student has so far been admitted for training ; and the hon. Member is merely confirming what I have said.

SHRI N. S. CHAUHAN : What is the reason for this mismanagement ?

MR. CHAIRMAN : It is an assumption that it is mismanagement.

SHRI T. T. KRISHNAMACHARI : "Mismanagement", as the Chair has rightly pointed out, is an assumption.

[English Translation.

I can tell the House that I am not very happy at what is happening there, and recently the Industrial Adviser attached to the Engineering Section of the Development Wing of the Commerce and Industry Ministry had gone to Hardua Ganj to have a look at the Institution and submit a report. I am expecting his report. I may also tell the House that the Cottage Industries Section, under which this Institution is supposed to be, is being reorganised. All that I can say to the House at this moment is that this establishment has got some important material and the question as to what use it can be put to is being considered.

SHRI J. R. KAPOOR : May I know when this Institution was started ? How long has it been in existence ?

SHRI T. T. KRISHNAMACHARI : This work was undertaken in pursuance of a recommendation made by the All-India Cottage Industries Board in December 1948, and it has undergone various vicissitudes, and the present position is as I have stated. Our recurring expenditure is somewhere in the neighbourhood of Rs. 3,000 per month. We have buildings, and we have a fair amount of equipment. Certain work is being done—designing and making certain machines suitable for the purposes of small-scale industries, etc. The proper utilisation of this institution is a matter which is under consideration.

SHRI D. NARAYAN : What cottage industries are likely to be taught there ?

SHRI T. T. KRISHNAMACHARI : The question as to whether we should use the Institution as a training institution is not yet settled. I do not mind admitting that at one stage there was a little difference of opinion between the Minister for Labour and the Minister for Commerce and Industry as to whether this Institution would not impinge upon the field of work that is now being carried on by the Ministry

of Labour. The position has to be reconciled. The scope of work is enormous. Actually, in regard to machinery worked by hand the list of machines runs up to 27 ; in regard to power-driven machines, it runs up to 16. The possibilities are there. The question is how to utilise all the equipment, etc.

MR. CHAIRMAN : The question was : what are the cottage industries which are being conducted there ?

SHRI T. T. KRISHNAMACHARI : At the moment, nothing is being done, except this question of investigation into the suitability of all the machines.

KHWAJA INAIT ULLAH : Has this Rs. 3,000 been spent monthly since 1948 without any students being trained and without any other use being made of the Institution ?

SHRI T. T. KRISHNAMACHARI : I have given the total expenditure as Rs. 3,41,000 since the Institution was started. Out of that, the expenditure on pay and allowances of staff has been about Rs. 68,000. As I said, the present expenditure is Rs. 3,000 per month. We have a staff there : an officer on special duty, who is really investigating into the possibility of utilising those machines ; there are mechanics, charge-men, electricians, accountants, stenographers, ancillary staff, etc. It is not a question of their being lazy. They are doing work. But the question really is how to relate this work to the schemes of development of cottage industries. A

KHWAJA INAIT ULLAH : When does the Government expect to make use of this Institution, after spending so much money—Rs. 3,000 monthly ?

SHRI T. T. KRISHNAMACHARI : As I have said, I have undertaken the reorganisation of the Cottage Industries Directorate and I have sent the Industrial Adviser, Engineering Section, attached to the Development Wing of

the Commerce and Industry Ministry to Hardua Ganj to inspect this establishment. I am expecting his report.

MR. CHAIRMAN : Question No. 100

SHRI J. R. KAPOOR : May I know how long this office has been on special duty.....

MR. CHAIRMAN : Order, order. I have called the next question.

IMPORT OF SILK YARN AND SILK CLOTH

•100. SHRI M. VALIULLA : Will the Minister for COMMERCE AND INDUSTRY be pleased to state:

(a) whether any licence has been granted for importing silk yarn and silk cloth during the period from January 1952 to date ; and

(b) if so, the quality of each of those commodities for which such licence has been granted ?

THE MINISTER FOR COMMERCE AND INDUSTRY (SHRI T. T. KRISHNAMACHARI) :
(a) Licences have been granted from January 1952 to the end of June 1952 only.

(b) Presumably the hon. Member wishes to know the 'quantity' of the commodities for which import licences have been granted. Import licences for silk yarn and silk fabrics indicate the 'value' only and not quantity. The value of licences issued is Rs. 3,04,751 in the case of silk yarn and Rs. 8,82,450 in the case of silk fabrics.

SHRI M. VALIULLA : May I know whether there is any price control on these articles imported into India ?

SHRI T. T. KRISHNAMACHARI : Subject to correction, I do not think there is any restriction of that nature.

SHRI M. VALIULLA : May I know whether this industry in India has suffered because of import of goods from outside ?

SHRI T. T. KRISHNAMACHARI : It is rather a difficult question. There is something behind it and I am not prepared to answer it.

SHRI M. VALIULLA : Are the licence holders who import silk goods from outside made to sell Indian silk goods also along with the imported silk goods ?

SHRI T. T. KRISHNAMACHARI : Since no over-all control is exercised, the control of the nature envisaged by the hon. Member would not be possible. The hon. Member may also know that the licences issued for the last half of the year are only in the region of about 8 lakhs. It may be that the imports during that period may be little more because there is a carry-over of the previous period. But so far as the present half year is concerned, i.e., the second half of 1952, we have not issued any licences and we have not yet settled our policy.

SHRI GOVINDA REDDY : May I know whether the Silk Board was consulted before the licences were issued for import ?

SHRI T. T. KRISHNAMACHARI : The Silk Board is not an executive body. It meets once a year and no-consultation is possible.

SHRI GOVINDA REDDY : May I know whether any representations were made to the Government by that Board that import licences should not be granted ?

SHRI T. T. KRISHNAMACHARI :
No specific representations have been made by that Board or any other body.

EXPORT OF CLOTH

•101. SHRI M. VALIULLA : Will the Minister for COMMERCE AND INDUSTRY be pleased to state :

(a) how many yards of cloth were exported from India last year ;